

Statement.

Sl. No.	Name of the Producer/Company	Title of the film	Amount of Foreign Exchange released	Date on which released	Remarks
1.	M/s. Associated Films & Finance Corporation, Anand Villa, 15th Road, Santa Cruz, Bombay-54	"THE GREAT GAMBLER"	\$ 1,000	7-3-77	Second instalments of foreign exchange released in relaxation of the ban to complete unfinished shooting abroad.
2.	M/s. Filmart International, No. 22, Sujata, G. B. Road, Bandra, Bombay-400 050.	"KASHISH"	\$ 3,500	10-1-77	
3.	M/s. Shiv Kala Mandir, Flat No. 1, Moonstone Apartments, Linking Rd., Santacruz, Bombay-400 054	"ASHIQ HOON BAHARON KA"	\$ 8,351	6-1-77	
4.	M/s. Navketan International Swami Vivekanand Road, Santacruz (West), Bombay-400 054.	"DES PARDES"	\$ 14,800	25-5-77	
5.	M/s. Udhayam Productions, 14, Hanumantha Rao Road, Balajinagar, Royapettah, Madras-14.	"Production No. 6"	Rs. 2,38,952	13-6-77	

Study Undertaken to Assess the Impact of Telecast on Rural Communities

590. SHRI PARMANAND GOVINDJIWALA : Will the Minister of PLANNING be pleased to state :

(a) whether Planning Commission has undertaken a study in six districts during 1976-77, aiming at assessing the impact of the telecast on the rural communities ; and

(b) if so, whether the study has been completed and examined by the Planning Commission ?

THE PRIME MINISTER (SHRI MORARJI DESAI) : (a) Yes.

(b) It is being discussed with the Ministries concerned.

Investigation into the Alleged Assault On Shri Sanjay Gandhi

591. SHRI HARI VISHNU KAMATH: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 769 on the 3rd August, 1977 regarding investigation into the alleged assault on Shri Sanjay Gandhi and state :

(a) whether the investigation into the alleged assault on Shri Sanjay Gandhi on the 14th March, 1977 has been completed ; and

(b) if so, the upshot thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL) :

(a) : Yes Sir,

(b) The allegation has not been proved.

Blank MISA warrants

592. SHRI HARI VISHNU KAMATH: Will the Minister of HOME AFFAIRS be pleased to refer to the statement laid by him on the Table on the 8th August, 1977 regarding the publication of a photostat copy of a blank MISA warrant dated the 26th June, 1975 signed by the Deputy Commissioner of Delhi and state:

(a) whether the Delhi Administration has submitted a detailed report on the subject

(b) if so, whether the report will be laid on the Table; and